RESETTLEMENT OF LANDLESS AGRICUL-TURAL FAMILIES

- *206. SHRI M. VALIULLA: Will the Minister for FOOD AND AGRICULTURE be pleased to state:
- (a) whether it is a fact that landless agricultural families have not been resettled in the Central Mechanised Farm at Sultanpur as per expectation; if so, what are the reasons therefor; and
- tb) whether any families that had been settled at the Farm have since left; if so, for what reasons?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI A. P. JAIN): (a) No; on the other hand, the pace of settlement has been speeded up. IOO families of landless labourers were intended to be settled before Kharif 1956 and 200 by Kharif 1957. Out of these, IOO families have already been settled while another 324 families are expected to be settled by June, 1956.

fb) None. The latter part of the question does not arise.

BLACKLISTING OF THE VESSELS OF THE BHARAT LINE LTD.

- 91. SHRI RATANLAL KISHORILAL MALVIYA: Will the Minister for TRANSPORT be pleased to state:
- (a) the reasons for which the Maritime Union of India had blacklisted all the vessels belonging to the Bharat Line Ltd.;
- (b) the effect of this blacklisting on the Bharat Line Ltd.; and
- (c) what action Government propose to take in the matter?

THE DEPUTY MINISTER FOR RAIL-WAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) The Maritime Union of India had blacklisted the vessels belonging to the Bharat Line Ltd., because the Company had not conceded certain demands o fthe Union, e.g., increase in the basic wages of the officers, payment of overtime, etc.

- (b) The effect of such blacklisting was that no Merchant Navy Officer belonging even to companies other than the Bharat Line would serve on the latter's vessels.
- (c) As a result of Government's intervention, the dispute has already been amicably settled by arbitration.

ROAD AND FOOT OVER-BRIDGES

- 92. SHRI M. VALIULLA: Will the Minister for TRANSPORT be pleased to state:
- (a) the number of (i) road overbridges and (ii) foot over-bridges constructed over the railway lines in Delhi during the last four years;
- (b) the locality where and the cost at which each of these bridges was constructed?

THE DEPUTY MINISTER FOR RAIL-WAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) and (b). A statement giving the information is attached.

STATEMENT

Road and foot over-bridges constructed in Delhi during the last four years

- (i) Road over-bridges-
 - No road over-bridge was constructed
- (ii) Foot over-bridges—
 - (1) Sabzimandi, Delhi.
- (2) School Lane, New Delhi.

Information regarding the cost of these foot over-bridges which were constructed by the Railways is awaited and will be furnished to the Rajya Sabha as soon as it becomes available.

PRODUCTION AND SALE OF SURPLUS RICE

- SHRI M. VALIULLA: Will the Minister for FOOD AND AGRICULTURE be pleased to
- (a) the names of the States which are surplus in the production of rice according to the estimates or actual production in respect of the argicul-tural year ending June 1956;